

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

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LOK SABHA  
UNSTARRED QUESTION NO.1683

TO BE ANSWERED ON FRIDAY, THE 25<sup>th</sup> NOVEMBER, 2016  
AGRAHAYANA 4, 1938 (SAKA)

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EXEMPTION OF DIRECT TAXES

1683. Shri Hari Om Panday,  
Shri V. Panneerselvam,  
Dr. Ratna De (NAG),  
Shri Manoj Tiwari,  
Shri Chandra Prakash Joshi

Will the Minister of FINANCE be pleased to state:

- (a) Whether the CBDT has notified any exemption of direct taxes under CSR for Stand up India scheme;
- (b) If so, the details thereof; and
- (c) The extent to which the said exemption is likely to be promote the above scheme?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI SANTOSH KUMAR GANGWAR)

- (a): No such notification has been issued by CBDT.
- (b) & (c): Not applicable in view of the above.

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